revision became necessary, mainly to provide lor increase in the cost of indigenous equipment, increase in the price of steel and escalation in wages of labour.

CAMPING OF PAK ARMY IN NANKANA SAHIB

101. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of EXTERNAL AFFAIRS/

(a; whether it is a fact that Pak Army has been camping in the attached land of the holy Sikh Shrine of Nankana Sahib in West Pakistan thus violating the spirit of Nebru-Liagat Pact; and

b' if so, (he reaction of Government thereto?

THE DEPUTY MINISTER IN THE

मन्त्रालय में उपमन्त्री

MINISTRY विदेश:ERNAL OF AFFAIRS/(SHRI SURENDRA PAL SINGH): (a) Government newspaper to this reports effect. have seen

(b) The matter is being enquired into.

DAL GENERAL **SECRETARY** ADVERTISEMENT IN A NEW YORK DAILY

-105. SHRI U. K. LAKSHMANA GOWDA: Will the Minister of EXTERNAL AFFAIRS/ be pleased to state:

(a) whether Government arc aware thai the General Secretary of Akali Dal during his recent visit to New York had published half page advertisement in a daily New York Times criticising the injustice done to the

(h) if so, the action taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINIS! RY OF EXTERNAL AFFAIRS; ुन्त्रालय में उपमन्∜विदेश RI SURENDRAPAL SINGH): (a) Yes, Sir.

(b) It is gratifying to note that this miscbirvotts plan, which is believed to have been nspired by a foreign country has met with no uccess at all. In response to a call for dent' ration in front of the UN building on October

13, hardly half a dozen people turned up. The Sikh community in India and abroad comignored this mischievous advertisement. The non-official reaction to the activities of Dr. Jag jit Singh is vindication of the soundness of our people who refuse to be misled by such activities. Government is examining whal further action is required.

BONUS FORMULA FOR "TEXTILE INDUSTRY

VCNIGALLA 406 SHRI SATYANARA-YANA: Will the Minister of LABOUR AND REHABILITATION

श्रम और पनर्वास भंत्री

be pleased to state:

- (a) whether any decision has been taken by Government regarding bonus formula for a textile industry with the employers; and
 - (b) if so, the details thereof:

THE MINISTER OF LABOUR AND REHABILITATION/!

धम और पनर्वास मंत्री (SHRI R. K. KHADILKAR): (a) and (b) Demands have been made for payment of a higher bonus in textile as well as other industries. The Labour Minister held discussions on this subject with the representatives of employers and workers, at Bombay, on the 20th September, 1971. After this meeting an ad hoe formula was evolved by two representatives of employers and one representative of a Central organisation of workers for payment of advances ranging from 1 to 4J% as an interim arrangement pending review of the Bonus scheme by a Committee to beset up for this purpose. The Union Labour Minister has commended adoption of the formula by all employers covered by the Act.

COKING COAL MI,NLS

107. YEN1GALLA SHRI SATYANARA-YANA: DR. M.VIHTWKURIAN: **SHRI** BALACHANPRA MENON:

Will the Minister of STEEL AND MINES/ इंस्पात और लान मंत्री be pleased to state:

whether Government's attention has been drawn to a statement made by the Union Minister of Steel and Mines appearing in the Statesman on September 19, 1971 to the effect

that many of the coking coal mine owners have started indiscriminate disposal of machinery, equipment ami vehicles and refrained deliberately from dewatering their mines and depriving workers of their wages; if so, the names of the mine owners who have removed machinery etc. and indulged in other malpractices;

Written Answers

(b) whether it is a fact that decision to take over Coking Coal Mines had leaked out and if so, whether the Government have made any thorough investigation into the matter, and if so, the results thereof and if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES/

इस्पात और खान मंत्रालय में राज्य मंत्री SHRI SHAH NAWAZ KHAN): (a) Yes, Sir.

(b) No, Sir. The other questions in this part do not, therefore, arise.

RE-OROANISATION OF HINDUSTAN STEEL. LTD.

408. SHRI VENIGALLA SATYANARA-YANA: Will the Minister or STEEL AND MENES-i इस्पात और खान मंत्री be pleased

state:

- (a) whether Hindustan Steel Limited has been recently re-organised for better performance: and
- (b) if so, what changes have been made in iis different Units?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES/ इस्पात और खान मंत्रालय में राज्य मंत्री (SHRI SHAH NAWAZ KHAN): (a) and (b) There has been no reorganisation of Hindustan Steel Limited. A number of top posts which fell vacant have been and arc being filled up.

OFFER OF U.N. SECRETARY GENERAL

- 409. SHRI U.K. LAKSHMANAGOWDA: Will Ute Minister of EXTERNAL AFFAIRS/ विदेश मन्त्री be pleased to state :
- (a) whether the Secretary-Genera! of UNO has sent offers to mediate between India and Pakistan and also to post UN observers; and

i I" so, the reaction of Government (h thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS/ विदेश मंत्रालय में उपमंत्री (SHRI **SURENDRA**

- PAL SINGH): (a) Yes, Sir. The Secretary-General suggested the location of UN observers on both sides of the Indo-East Bengal border in an Aide Memoire. dated the 19th of July 1971 addressed to the Governments of Pakistan and India. He has offered his good offices to deal with the situation in his communication dated the 20th of October, 1971, addressed to the Prime Minister of India and the President of Pakistan.
- (b) The Government arc of the view that the mere posting of UN observers and the Secretary-General's undertaking good offices, equating India and Pakistan, would only create a facade of action which will not meet the root cause of the situation in East Bengal, namely, the denial of the verdict of the people, and of their fundamental freedoms and human rights by the military regime of West Pakistan in that region. The Government's reply dated the 2nd August to the Secretary-General's proposal for post ing UN observers was placed on the Table of the House on 3rd. August. 1971. A copy of the Prime Minister's reply to the Secretary-General's proposal, offering his good offices, is placed on the Table of the House. [See Appendix ENXYTII. Annexure No. 2],

INOO-SOVIET TREATY

- 410. SHRI VENIGALLA S.Y1 YA-NARAYANA: Will the Minister of EXTER-NAL AFFAIRS, facts was lie pleased to state
- (a) whether any consultations were held with the Soviet Government after the signing of the Indo-Soviet Treaty on August 9, 1971; and
 - (b) if so, the outcome thereol?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS/ विडेश मन्त्रालय में उपमन्त्री (SHRI **SURENDRA**

PAL SINGH): (a) Yes, Sir,

(b) The consultations have contributed to establishing an identity of views on the situation in Bangla Desh and on the Indian subcontinent and to the further promotion ol' Indo-Soviet cooperation in all fields.